

GOVERNMENT OF INDIA
MINISTRY OF CULTURE
LOK SABHA
STARRED QUESTION NO.109
TO BE ANSWERED ON 25.7.2016
SRAVANA 3, 1938 (SAKA)

ANCIENT WORSHIP PLACES

+*109. SHRI KRUPAL BALAJI TUMANE:
SHRI DEVENDRA SINGH BHOLE:

Will the Minister of CULTURE be pleased to state:

- (a) whether the Government has identified ancient places of worships in the country and if so, the location-wise details of such places in the country;
- (b) whether the ancient places of worships located in different parts of the country have not been covered under the protected list of the Archaeological Survey of India, if so, the reasons therefor;
- (c) whether the Government proposes to renovate such ancient sites and temples and declared them as places of tourist interest and if so, the details thereof, State/UT-wise; and
- (d) the details of funds sanctioned and utilized for the renovation and restoration of identified ancient temples and sites in the country, State/UT-wise?

ANSWER

MINISTER OF STATE, CULTURE AND TOURISM (INDEPENDENT CHARGE)

(DR. MAHESH SHARMA)

(a)to(d) A Statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (d) OF LOK SABHA
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- (a) Archaeological Survey of India identifies new places/sites including monuments (religious, non-religious and others) through various means such as village to village survey through its field offices. In this process in the year 2015-16 in all 1820 villages were surveyed out of which 822 have revealed remains of archaeological significance including 386 places of worship. A State-wise abstract indicating places of worship is at Annexure– I.
- (b) Our country has in-numerable number of places of worship all over the country, out of which a few of them have been declared protected. Archaeological Survey of India protects only such monuments which meet the criteria specified under Section 2 of Ancient Monuments and Archaeological Sites and Remains Act, 1958.
- (c) In addition to conservation of protected monuments, Archaeological Survey of India takes up conservation of religious places, not protected by Archaeological Survey of India, as a Special work. Most of the religious places are visited by large number of devotees, scholars besides enthusiast and as such they are places of tourist interest as well. However, there is no provision to declare such places as of tourist interest under the Ancient Monuments and Archaeological Sites and Remains Act, 1958.
- (d) The expenditure incurred on conservation, preservation and restoration of centrally protected monuments (including temples and sites) during the last three years and provisions made for this year is at Annexure –II. Further, expenditure incurred on conservation, preservation and restoration of non-protected monuments/religious places is at Annexure-III.

ANNEXURE –I

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA STARRED QUESTION NO.109 FOR 25.7.2016

STATEMENT SHOWING PLACES SURVEYED BY THE ARCHAEOLOGICAL SURVEY OF INDIA AND NUMBER OF RELIGIOUS PLACES IDENTIFIED DURING THE YEAR 2015-16

Sl. No.	State	Total villages surveyed	Number of villages yielding antiquarian remains	Number of religious places identified
1.	Bihar	60	3	00
2.	Chhattisgarh	67	10	03
3.	Goa	50	50	12
4.	Gujarat	83	54	33
5.	Himachal Pradesh	237	85	61
6.	Jharkhand	98	71	25
7.	Karnataka	237	226	169
8.	Maharashtra	116	58	23
9.	Madhya Pradesh	142	106	13
10.	Odisha	29	12	14
11.	Punjab	207	21	01
12.	Rajasthan	04	04	00
13.	Tamil Nadu	218	82	27
14.	Uttar Pradesh	155	72	00
15.	Uttarakhand	189	10	05
	TOTAL	1820	822	386

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF LOK SABHA STARRED QUESTION NO.109 FOR 25.07.2016

STATE/UT-WISE DETAILS OF FUNDS ALLOCATED AND UTILISED FOR CONSERVATION OF MONUMENTS UNDER ASI FOR THE LAST FIVE YEARS

(Amount Rs. in Lakhs)

Sl. No.	Name of State/UT	Number of protected monuments	Circle / Branch	2013-14	2014-15	2015-16	2016-17
1.	Uttar Pradesh	743	Agra Circle	957.97	1404.99	1270.00	1060.00
			Lucknow Circle	944.99	1165.00	945.08	925.00
			Sarnath Circle	---	534.99	495.00	500.00
2.	Maharashtra	285	Aurangabad Circle	493.00	695.00	629.05	500.00
			Mumbai Circle	415.00	645.00	902.82	725.00
			Nagpur Circle	---	444.98	845.00	610.00
3.	Karnataka	506	Bangalore Circle	1253.00	1515.99	1427.02	1125.00
			Mini Circle Hampi	--	90.00	401.24	575.00
			Dharwad Circle	993.79	713.94	716.42	675.00
4.	Madhya Pradesh	292	Bhopal Circle	716.99	956.99	1261.01	925.0
5.	Odisha	79	Bhubaneswar Circle	280.00	596.99	679.52	605.00
6.	West Bengal,	136	Kolkata Circle	448.18	549.63	537.95	550.00
	Sikkim	03					
7.	Tamil Nadu,	413	Chennai Circle	845.00	1070.01	919.10	775.00
	Puducherry (UT)	07					
8.	Punjab	33	Chandigarh Circle	795.92	875.85	634.98	555.00
	Haryana	91					
9.	Himachal Pradesh	40	Shimla Circle	155.86	315.00	300.00	275.00
10.	Delhi	174	Delhi Circle	1300.19	1499.75	1176.73	750.00
			Delhi Mini Circle	-	-	-	375.00
11.	Goa	21	Goa Circle	144.50	397.36	240.99	300.00
12.	Assam	55	Aizwal Circle, Mijoram	174.94	292.56	395.07	125.00
	Manipur	01					
	Meghalaya	08					
	Mizoram	01					
	Nagaland	04					
	Tripura	08					
	Arunchal Pradesh	03					
13.	Rajasthan	162	Jaipur Circle	521.48	610.00	512.98	485.00
			Jodhpur Circle	---	569.96	729.29	615.00
14.	Andhra Pradesh	129	Hyderabad Circle	1068.43	998.32	776.61	675.00
	Telangana	08					
15.	Bihar	70	Patna Circle	263.00	414.99	374.99	375.00
16.	Jammu & Kashmir	56	Srinagar Circle	260.00	443.00	135.07	275.00
		13	Mini Circle Leh	116.83	141.98	131.50	130.00
17.	Kerala	28	Thrissur Circle	455.00	647.19	659.99	585.00
18.	Gujarat	203	Vadodara Circle	655.00	847.99	1123.07	1025.00
	Daman & Diu(UT)	12					
19.	Uttarakhand	42	Dehradun Circle	210.49	264.99	215.00	145.00
20.	Chhattisgarh	47	Raipur Circle	468.40	587.89	670.33	560.00
21.	Jharkhand	13	Ranchi Circle	69.00	115.98	147.61	135.00
			Chemical Preservation (All India)	510.85	787.65	729.60	985.00
			Horticultural Activity (All India)	2446.05	3357.98	3878.22	3405.00
			Reserve				880.00

	Total	3686		16963.86	23551.95	23861.24	22465.00
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ANNEXURE-III

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF LOK SABHA STARRED QUESTION NO.109 FOR 25.07.2016

EXPENDITURE ON UNPROTECTED MONUMENTS DURING THE LAST THREE YEARS

(RUPEES IN LAKHS)

SI.No.	Name of Monument	Expenditure		
		2013-14	2014-15	2015-16
1,	Shree Kedarnath Temple (Uttarakhand)	102.47	58.10	54.74
2.	Koodalmanickam Temple, Irinjalkkuda, (Kerala)	114.98	-	-
3.	Jama Masjid, Delhi	-	-	2.52
4.	Rachol Seminary, The Roman Archdiocese of Goa (Goa)	-	-	37.33
5.	Fatehpuri Masjid, Delhi	138.59	2.50	-
6.	Mahabodhi Temple, Bodhgaya (Bihar)	-	19.15	-